

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 3589  
TO BE ANSWERED ON 08<sup>th</sup> AUGUST, 2017

AADHAAR ENABLED PUBLIC DISTRIBUTION SYSTEM

3589. SHRI R. GOPALAKRISHNAN:  
SHRI RAGHAV LAKHANPAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the steps taken by the Government to plug-in the leakages in the Public Distribution System;
- (b) whether the Government has planned to make all ration shops under Public Distribution System in the country Aadhaar-enabled, if so, the details thereof and the progress made so far, State-wise;
- (c) the number of Aadhaar Cards linked with the ration cards as on 30.06.2017;
- (d) the steps taken by the Government to link all the ration cards with the Aadhaar cards;
- (e) the details of provisions of distributing the items under PDS for cases in which ration cards are not linked with the Aadhaar cards; and
- (f) the extent to which the Aadhaar-enabled ration shops will be helpful in preventing black marketing by ration shops?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

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(a) & (b): With a view to addressing various challenges such as plugging leakages and diversion of foodgrains in Public Distribution System, Department in association with States/UTs is implementing the installation of electronic Point of Sale (e-PoS) devices/mobile terminals at Fair Price Shops which includes authentication of beneficiaries (preferably Aadhaar based), recording of sales to beneficiaries electronically and uploading of sale transactions data on public portal. Out of 5.27 lakh FPSs across the country, 2,59,370 FPSs in 23 States/UTs have been automated so far. The State-wise detail is annexed.

(c): Against the total number of 23.16 crore NFSA ration cards, 18.05 crore ration cards are seeded with Aadhaar as on 30.06.2017, as reported by the States.

(d) & (e): Department had issued a Notification dated 8.2.2017 under section 7 of the Aadhaar Act 2016, which requires individual beneficiaries under NFSA to furnish proof of possession of Aadhaar number or undergo Aadhaar authentication to receive subsidies under NFSA (i.e. subsidised food grains or Cash Transfer of Food Subsidy under NFSA). The above notification is amended by notification dated 29<sup>th</sup> June, 2017. New beneficiaries who are not yet enrolled for Aadhaar are required to make application for Aadhaar enrolment by 30<sup>th</sup> September, 2017 to get enrolled. Till the Aadhaar is assigned, the entitlements shall be given to such individuals on production of Ration Card and Aadhaar Enrolment ID slip or copy of his/her request made to State Govt. for Aadhaar enrolment along with any of the 8 documents as specified in the notification.

(f): Aadhaar based authentication of beneficiaries enables States/UTs to achieve rightful targeting of food subsidies.

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ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO 3589 TO BE ANSWERED ON 8<sup>th</sup> AUGUST, 2017 IN LOK SABHA.

**Status of End-to-End Computerization of TPDS Operations**

**(as on 31.07.2017)**

Sl.	States/UTs	Operational ePoS
1	Andhra Pradesh	28,643
2	Chhattisgarh	12,176
3	Dadra & Nagar Haveli	62
4	Daman & Diu	51
5	Gujarat	17,197
6	Jharkhand	23,115
7	Tamil Nadu	34,773
8	Karnataka	6,336
9	Madhya Pradesh	22,401
10	Rajasthan	25,617
11	Telangana	5,775
12	Andaman & Nicobar	373
13	Delhi	17
14	Goa	42
15	Haryana	9,510
16	Himachal Pradesh	4,176
17	Maharashtra	46,322
18	Odisha	13,305
19	Sikkim	20
20	Tripura	25
21	Uttar Pradesh	9,367
22	Bihar	59
23	Uttarakhand	8
<b>Total</b>		<b>2,59,370</b>

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